

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I, MUMBAI

IA 64/2017
IA 65/2017
MA 05/2017
MA 39/2017
MA 507/2017
IN TCP 25/241,242,244/MB/2016

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.08.2018**

NAME OF THE PARTIES: **CHANDRASENA VISHWAS PATIL**

v/s.

SHAH & JAIN CONTRUCTIONS PVT. LTD.

SECTIONS OF THE COMPANIES ACT: SECTION 241-242, 244 OF THE
COMPANIES ACT, 2013

ORDER

34. IA 64/2017
IA 65/2017
MA 05/2017
MA 39/2017
MA 507/2017 IN TCP 25/241,242,244/MB/2016

At request, list this matter on 28.9.2018.

501-

RAVIKUMAR DURAISAMY
Member (Technical)

501-

B.S.V. PRAKASH KUMAR
Member (Judicial)